

# HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION No. 77

Imphal, the 19<sup>th</sup> August, 2020

No.HCM/C-54/2013-RC(J)/11464 : In supersession of earlier order(s) and Notification(s) in this regard, Hon'ble Chief Justice, High Court of Manipur is pleased to nominate Hon'ble Mr.Justice L.S. Jamir, Hon'ble Mr.Justice Kh. Nobin Singh, Hon'ble Mr.Justice M.V. Muralidaran and Hon'ble Mr.Justice A. Bimol Singh as Portfolio Judges of the Courts in the following districts:

Sl. No.	Name of the Hon'ble Judges	Nominated as Portfolio Judge(s) for the districts of:
1.	Hon'ble Mr.Justice L.S. Jamir	(1)Senapati; (2) Tamenglong and (3) Ukhrul
2.	Hon'ble Mr.Justice Kh. Nobin Singh	(1)Imphal West and (2) Churachandpur
3.	Hon'ble Mr.Justice M.V. Muraladaran	(1)Thoubal and (2) Chandel
4.	Hon'ble Mr.Justice A. Bimol Singh	(1)Imphal East and (2) Bishnupur

By Order etc.

*A. Guneshwar Sharma*  
(A.GUNESHWAR SHARMA)  
REGISTRAR GENERAL

Memo No.HCM/C-54/2013-RC(J)/11465-80

Date: 19<sup>th</sup> August,2020

Copy to:

1. All the District & Sessions Judges, Manipur
2. All the Judges of the Family Courts, Manipur
3. All the Special Judges(ND&PS)/ND&PS)(FTC)/FTSCs, Manipur
4. The Registrar (Judicial)/(Vigilance)/Administration, High Court of Manipur
5. The Joint Director, Manipur Judicial Academy(MJA)
6. The Joint Registrar(Judl)/Admn, High Court of Manipur
7. The Deputy Registrar(Judicial)/(Accounts)/(Admn.), High Court of Manipur
8. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur
9. The Private Secretary to Hon'ble Mr.Justice L.S. Jamir
10. The Private Secretary to Hon'ble Mr.Justice Kh. Nobin Singh
11. The Private Secretary to Hon'ble Mr.Justice M.V. Muralidaran
12. The Private Secretary to Hon'ble Mr.Justice A. Bimol Singh
13. The Private Secretary to Registrar General, High Court of Manipur
- ✓ 14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. The Superintendent(Estt-I/II), High Court of Manipur
16. The order book/Guard file.